

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No 107  
CP(IB)/306(AHM)2020

**Order under Section 9 IBC**

**IN THE MATTER OF:**

Labdhi International Pvt Ltd

V/s

Gorgeous Extrusion Technik Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..21/06/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)

Chockalingam Thirunavukkarasu, Hon'ble Member(T)

**PRESENTS:**

For the Applicant :Ms. Sakshi Raheja, Advocate  
For the IRP/RP :  
For the Respondent :Mr. Rushi Trivedi, Advocate

**ORDER**

The pleadings are complete in the matter.

The matter stands adjourned for hearing on 17.08.2021.

  
(CHOKALINGAM THIRUNAVUKKARASU)  
MEMBER (TECHNICAL)

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)